

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

124. R.A. 7/2022

In

C.P. 78/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Union of India Through Serious Fraud

Investigation Office

V/s.

Utkarsha Plotters & Multi-Agro Solutions India Limited

SECTION 224(2), 271-272 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
13.08.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)